

In the National Company Law Tribunal, Jaipur

Item No. 102

CP No. IB- 74/7/JPR/2019

UNDER SECTION 7 OF IBC, 2016

In the matter of:

Anand Kumar Gupta

.....Applicant/Petitioners

VS.

Adelson Pharma Pvt. Ltd.

.....Respondent

Order delivered on 05.09.2019

**Coram: DR. POONDLA BHASKARA MOHAN, JUDICIAL MEMBER
SH. RAGHU NAYYAR, TECHNICAL MEMBER**

For Petitioner (s) : Nitesh Shrivastava, Adv.

For Respondent(s) : Akanksha Noval, Adv.

ORDER

Learned counsel for both the parties are present. The learned counsel for the respondent seeks short adjournment as her senior is not available in the town.

Post the matter on 12.09.2019.

Sd-

**(RAGHU NAYYAR)
TECHNICAL MEMBER**

Sd-

**(DR. POONDLA BHASKARA MOHAN)
JUDICIAL MEMBER**